NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 84(ND) 16 CA. NO.

CORAM:

PRESENT: SH. M.K. HANJURA

HON'BLE MEMBER (I)

SH. S.K. MOHAPATRA HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2016

NAME OF THE COMPANY: M/s Nexgen Manpower Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.

NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Adv Rahul Panday I for Respondent No. 1 to 3

ORDER

None for the petitioner. Learned counsel for the respondent Nos. 1, 2 & 3 is present. The petitioner was absent on the last date and from his absence today also what gets revealed is that he is not interested in prosecuting the petition as a consequence of which the same is dismissed and shall be consigned to records after its due completion.

(Maharaj Krishan Hanjura)

Member (Judicial)

(S.K. Mohapatra)

Member (Technical)